

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
SEPARATE COMMISSION FOR JUDGES .

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Smt. Viplove Thakur

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING LAW & JUSTICE be pleased to state :-

- (a) whether Government proposes to set up a separate commission for appointment, punitive action and monitoring of performance of judges to ensure accountability and transparency in judiciary;
- (b) if so, the details thereof and by when it is likely to be constituted; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) There is no such proposal.
- (b) & (c) Do not arise.